

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-120**  
IB-811(ND)/2020

**IN THE MATTER OF:**

M/s Star Wire Product

**Vs.**

KOTSONS PRIVATE LIMITED

**....OPERATIONAL CREDITOR**

**....CORPORATE DEBTOR**

**SECTION**

**IBC under Sec 9**

**Order delivered on 07.01.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC : Mr. Aditya Vijay, Advocate

For the Respondent/CD :

For the Intervener :

**ORDER**

Both the sides are present. The Counsel for the Corporate Debtor namely Mr. Sandeep Taneja submitted that copy of the petition along with documents may be directed to be supplied by the counsel for the Applicant to him. The Counsel for the Applicant is directed to supply the copy of the petition along with documents. Thereafter, within three weeks, the counsel for the Corporate Debtor shall file reply.

List the matter on 8<sup>th</sup> March, 2021.

- Sol -

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

- Sol -

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)